

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 49

CA 328/2022, CA 30/2024 INCP/149(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **RAVI ARYA & ORS V/s ARYA IRON AND**
STEEL CO PVT LTD & ORS

Sec. 241(1) Sec. 242(4)

ORDER

1. Adv. Sharan Jagtiani a/w Adv. Apurva Mawani for the Petitioner, Adv. Rohit Gupta a/w Vinay Nair for the Respondent, Sr. Adv. Mustafa Doctor a/w Adv. Vivek Vashi for the Respondent and Adv. Vijay K. Singh for the Respondent No. 7 to 9 are present.
2. Ld. Counsel for the Petitioner has made part submissions and shall continue on next date of hearing.
3. List this matter on **31.07.2024 at 14:30 hrs.** for further consideration/hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/